

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:6091  
ANSWERED ON:14.05.2012  
GRIEVANCES OF PERSONNEL  
Dubey Shri Nishikant

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has taken adequate measures for redressal of the grievances of the armed forces personnel;
- (b) if so, the details thereof;
- (c) whether several cases of grievances are still pending with the Government;
- (d) if so, the details thereof; and
- (e) the steps taken/being taken by the Government to settle the pending cases?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): There is a well established system whereby Armed Forces personnel can seek redressal of grievances by sending representations in the form of statutory and non-statutory complaints. Government is taking various steps to ensure speedy redressal of grievances. This is an ongoing process.